

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3009
ANSWERED ON:11.05.2006
SETTING UP OF DDRCS
Pateriya Smt. Neeta

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to set up District Disability Rehabilitation Centres (DDRCs) in those districts where such centres are not available;
- (b) if so, whether proposals in this regard have also been received from respective State Governments;
- (c) if so, the locations of proposed DDRCs, State-wise;
- (d) the criteria adopted for selection of such DDRCs; and
- (e) the present status of proposals and the time by which these are likely to be set up?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (b) Yes Sir. The Government has received the proposals from the following State Governments for setting up of DDRCs in unserved districts: -

Name of the State Proposed District (Location-wise)

Andhra Pradesh Srikakulam
Assam Barpeta
Bihar Araiya, Bhojpur, Katihar, Khagaria,
Madhubani, Purnea & West Champaran
Chhatisgarh Dantewadi & Dhamtari
Jharkhand Dhanbad & Palamu
Karnataka Coppal & Kolar
Madhya Pradesh Chindwara & Sehore
Manipur Churachandrapur & Thoubal
Meghalaya East Garo Hills & Jaintia Hills
Orissa Keonjhar & Nabrangpur
Punjab Moga, Gurdaspur & Nawasahar
Tripura Dhalai, North Tripura & South Tripura
West Bengal Cooch Bihar & Purlia

- (c) The locations of the proposed DDRCs have not been finalized.
- (d) The scheme provides for following criteria: -
 - (i) districts where currently no services are available for persons with disabilities either through Government, Semi Government or Voluntary agencies;
 - (ii) where the State Government provides rent-free well-connected building for the purpose; and
 - (iii) longer distance from the existing DDRC or similar service center.
- (e) It is planned to set up all the proposed DDRCs in the current financial year.

